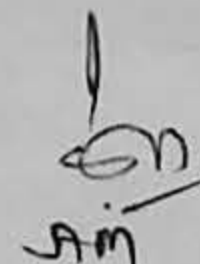


ORDER SHEETO.A /MA/BA/CP NO. 139 OF 2004Applicant/s Mr. Tripathi Respds. UBI 205Advocate for Applicant/s Sri S.K. Mishra Advocate for Respondent/s Sri N.C. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
	<u>01.06.09</u> Hon <u>Mr. S.N. Shukla, AM</u> None appears for the applicant even on revised call. Sri N.C. Tripathi, learned counsel for the respondents. The record shows that this case is being repeatedly adjourned at the request of applicant's counsel. Today also none appears for the applicant even on revised call. It appears that the applicant has lost interest in prosecuting this OA. The OA is dismissed in default for want of prosecution.  <u>AM</u> <u>AM</u>	
		Contd. On Sheet No. _____